

(c) There is a certain amount of reluctance on the part of the allottees of the imported pig iron to purchase it because of its higher price as compared with that of indigenous pig iron. The higher price is due to the increased customs duties recently imposed. Improved supply position of domestic pig iron coupled with a fall in indigenous demand has also partially accounted for the reduced off take of the imported pig iron.

Handicrafts Industry in U.P.

3718. Shri Vishwa Nath Pandey: Will the Minister of Commerce be pleased to state:

(a) the amount given by the Centre to the Uttar Pradesh Government for the development of handicrafts industry in the State during 1965-66;

(b) the amount utilised by the State during the above period; and

(c) the amount proposed to be given to that State for the same purpose during 1966-67?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Rs. 2,55,000 towards grant and Rs. 85,000/- towards loan, making a total of Rs. 3,40,000/- have been given by the Central Government on the basis of the estimated expenditure of the State Government.

(b) Details have not yet been received from the State Government.

(c) The quantum of Central Assistance to be given during 1966-67 is under consideration.

Development of Sericulture in U.P.

3719. Shri Vishwa Nath Pandey: Will the Minister of Commerce be pleased to state:

(a) the financial assistance given to the Government of Uttar Pradesh for the development of the sericulture during 1965-66; and

(b) whether the Government of Uttar Pradesh utilised the entire

grant given to them during the above period?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Rs. 4 lakhs (Rs. 2.51 lakhs as grant and Rs. 1.49 lakhs as loan).

(b) Yes, Sir.

Tractor Factory in Assam

3720. Shri Vishwa Nath Pandey: Will the Minister of Industry be pleased to state:

(a) whether Government propose to establish a tractor factory in Assam in collaboration with Japan;

(b) if so, when; and

(c) the total amount of expenditure involved?

The Minister of Industry (Shri D. Sanjivayya): (a) No, Sir.

(b) and (c). Do not arise.

Import of Automobile Spare Parts

3721. Shri Dhuleshwar Meena:
Shri Vishwa Nath Pandey:
Shri Ramachandra Ulaka:

Will the Minister of Commerce be pleased to state:

(a) whether Government have received any complaints that licences issued to import automobile spare parts are misused by the licencees;

(b) if so, the number of such cases detected during 1965; and

(c) the action taken in the matter?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). Only two cases were brought to the notice of the Government during 1965, which are under investigation.

Third Class Sleepers

3722. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether Government propose to provide third class sleepers on the